

THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

Dated, the 19th May, 2021

It is hereby notified for general information that in view of the unprecedented surge in COVID-19 cases in the State as well as in Cuttack city and due to increase in the COVID-19 positive cases amongst the staff of the High Court, the High Court and its offices shall be completely shutdown from 20.05.2021 to 27.05.2021, both dates inclusive. The offices of the High Court shall resume functioning on 28.05.2021 as per vacation roster.

Accordingly, the earlier notified dates of the Vacation Benches shall stand cancelled and instead, the Vacation Benches as notified, shall function on 31.05.2021, 02.06.2021 and 04.06.2021 during the remaining period of the Summer Vacation. For the listing of urgent cases on the above dates, mentioning be made only on the preceding working day before the Registrar (Judicial) and the Deputy Registrar (Judicial) as per the existing arrangement.

During the period from 20th to 27th May, 2021, only extremely urgent matters that cannot wait till 31.05.2021 for listing may be mentioned before the Registrar (Judicial) through email id:- ohc.mentionmemos@gmail.com between 11 A.M. and 12 Noon, by furnishing in advance by email a statement explaining the extreme urgency. It will then be placed before the Hon'ble Chief Justice for appropriate direction. Learned Advocates are requested to avoid mentioning routine matters during this period.

Further, in view of extension of lockdown by Government of Odisha in the entire State of Odisha until 5.00 A.M. of 01.06.2021 vide Order No.2669/R&DM(DM) Dtd.18.05.2021, the arrangements made vide Office Order dated 03.05.2021 for functioning of High Court shall continue from 28.05.2021 to 01.06.2021.

All concerned are requested to cooperate with the said arrangements made with a view to containing the spread of COVID-19.


BY ORDER


- 19/5/2021
REGISTRAR GENERAL

Memo No. 6284 (150) / Dtd.19.05.2021

Copy forwarded to:-

1. All Officers of the Court
 2. The Addl. Registrar –cum-Principal Secretary to Hon'ble the Chief Justice
 3. All Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court
 4. All Superintendents of the Court
 5. The Technical Director, NIC, Orissa High Court to upload in the website of the Court
 6. The Medical Officers of the Court
 7. Notice Board
- for information and necessary action.



SPECIAL OFFICER (SPL. CELL)

Memo No. 6285 (70) / Dtd.19.05.2021

Copy forwarded to the -

1. Secretary General, Supreme Court of India, New Delhi
2. Registrar General, All High Courts
3. Chief Secretary to Govt. of Odisha, Bhubaneswar
4. Advocate General, Odisha, Cuttack
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
9. Director, Odisha Judicial Academy, Cuttack
10. Member-Secretary, Odisha State Legal Services Authority, Cuttack
11. District & Sessions Judges.....(All) of the State
12. President, Orissa High Court Bar Association, Cuttack
13. Commissioner of Police, Police Commissionerate, Bhubaneswar
14. Deputy Commissioner of Police, Cuttack

for information and necessary action.



SPECIAL OFFICER (SPL. CELL)

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Memo No. 6286 (8) / Dtd. 19.05.2021

Copy forwarded to:-

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela
2. The Presiding Officer, Cooperative Tribunal, Bhubaneswar
3. The Presiding Officer, State Education Tribunal, Bhubaneswar
4. The Chairman, Sales Tax Tribunal, Cuttack
5. The Member, 2nd MACT, Cuttack / Sambalpur / Berhampur
for information and necessary action.


SPECIAL OFFICER (SPL. CELL)